

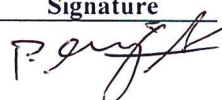
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 28.08.2018 AT 10.30
AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 866/252/HDB/2018
NAME OF THE COMPANY	Tavish Constructions Pvt Ltd
NAME OF THE PETITIONER(S)	Srinivas Reddy Anneda
NAME OF THE RESPONDENT(S)	Registrar Of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. Anil Mukherji	Adv	9885314234	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Learned counsel Mr.P.Anil Mukherji present for Petitioner.

Applicant filed proof of service of copy of petition on ROC.

Applicant is directed to issue notice to ROC requiring him to file report within 14 days from the date of receipt of notice and file proof of service.

Applicant filed Bank statement today.

Applicant is directed to file copy of the IT Returns for the assessment year 2015-16.

List the matter on 26.09.2018 for report of ROC and hearing.


MEMBER JUDICIAL